

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2136

ANSWERED ON:24.08.2012

RESIDENTIAL SCHOOLS IN TRIBAL AREAS

Gandhi Smt. Maneka Sanjay;Gavit Shri Manikrao Hodlya;Lagadapati Shri Rajagopal

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Eklavya Model Residential Schools (EMRSs) funded by the Ministry along with the number of EMRS proposed to be set up in tribal areas including naxal affected areas of the country, State-wise;
- (b) the time by which the proposed schools are likely to be set up;
- (c) whether all the residential schools granted sanction are functioning;
- (d) if so, the details thereof; and
- (e) the number of beneficiaries from these EMRS, State- wise?

Answer

(MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI MAHADEO SINGH KHANDELA)

(a)&(b): A statement indicating the number of Eklavya Model Residential Schools (EMRS) sanctioned and funded by the Ministry of Tribal Affairs to the State Governments (including naxal affected areas) under the programme of "Grant under Article 275(1) of the Constitution of India" is placed at Annexure. Sanction for setting up of EMRS is accorded by Ministry of Tribal Affairs based on proposals received from States as per the allocation, requirements/needs of the States as a measure of gap-filling in critical infrastructure subject to fulfillment of terms and conditions of the prescribed guidelines by the States. No time frame for setting up of EMRS can be given.

(c) & (d): Out of the total 152 EMRS sanctioned, 108 are functional. The State-wise break up is at Annexure.

(e): As per the EMRS guidelines, the maximum strength of each EMRS is 480 students in Classes VI to XII.